

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M.P. Enterprises and Associates Ltd. Date of Commencement of Liquidation: 21-02-2024; List of Stakeholders as on Date: 12-09-2024; Name of IP: Mr. Subhash Laxminarayan Nathuramka; Process Number: 1; Last 5 digit of registration number: 10815

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	1275571612	5	1275571612				Annexure 3
4	Unsecured financial creditors	5	173413202	3	98852988			74560214	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	37	10746441	4	2136401		147423	8462617	Annexure 6
7	Operational creditors (Government Dues)	10	1168091788	4	884436633		104062327	179592828	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	25	269476878	16	63967256		18019219	187490403	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		82	2897299921	32	2324964890		122228969	450106062	